

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	I. DINESH, Adv	For petitioners	
2.	Nikitha S.S, King + Penbridge	6th Respondent	

ORDER

Counsel for Petitioner present. Counsel for R6 present. There is no representation on behalf of R1 to R5. Counsel for R6 was directed to inform next date of hearing to R1 to R5. Counsel appearing on behalf of R6 is directed to place on record the communication sent for giving the information to R1 to R5. Put up on **13.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk